

POST-OFFER PUBLIC ANNOUNCEMENT

IN TERMS OF REGULATION 18(12) OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

VANTAGE CORPORATE SERVICES LIMITED

(Corporate Identification Number: L74140MH1991PLC061715)

Registered Office: 427/429 SVP Road, K.N. Bhatia Trust Building, Opp. New H.N. Hospital, Charni Road, Mumbai 400 004, Maharashtra, India. Tel. No. +91-22-65656598; Email: mail@vantagein.co.in; Web: www.inin.co.in

This Post-Offer advertisement ("Post-Offer PA") is being issued by Systematix Corporate Services Limited ("Manager to the Offer"), on behalf of Mr. Pravin Gala (the "Acquirer") alongwith Mrs. Nirmala Gala ("PAC I"), Mr. Siddharth Gala ("PAC II"), Mr. Nanji Gala ("PAC III"), Mrs. Hiruben Gala ("PAC IV"), Mrs. Meena Chheda ("PAC V") and Anupam Stock Broking Pvt. Ltd. ("PAC VI") (collectively referred to as the "PACs"), pursuant to Regulation 18(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 as amended (the "Takeover Regulations") in respect of the Open Offer ("the Offer") to acquire upto 14,33,250 fully paid-up equity shares of ₹10/- each (the "Equity Shares") at a price of ₹8.00/- per Equity Share, representing 26% of the the Paid-up Share Capital of Vantage Corporate Services Limited (the "Target Company" or "VCSL"). The Detailed Public Statement ("DPS") with respect to the aforementioned Offer was published on December 2, 2016 in the following newspapers:

Newspapers	Language	Editions
The Financial Express	English	All Editions
Jansatta	Hindi	All Editions
Mumbai Lakshadweep	Marathi	Mumbai Edition

The terms used but not defined in this Post-Offer PA shall have the same meanings assigned to them as in the PA, the DPS, the LOF and the Offer Opening PA.

1. Name of the Target Company : Vantage Corporate Services Limited
2. Name of the Acquirers and PAC : **Acquirer:**
Mr. Pravin Gala
PACs:
Mrs. Nirmala Gala, Mr. Siddharth Gala, Mr. Nanji Gala, Mrs. Hiruben Gala, Mrs. Meena Chheda and Anupam Stock Broking Private Ltd.
3. Name of the Manager to the Offer : Systematix Corporate Services Limited
4. Name of the Registrar to the Offer : Purva Share registry (India) Private Limited
5. Offer Details
 - a. Date of Opening of the Offer : March 17, 2017 (Friday)
 - b. Date of Closure of the Offer : March 31, 2017 (Friday)
6. Date for communicating the rejection / acceptance of equity shares in the Offer and /or corresponding payment for the acquired equity shares and / or refund or credit of the rejected share certificate(s) or equity shares to corresponding shareholders or accounts holders : April 7, 2017 (Friday)
7. Details of Acquisition

Sl. No.	Particulars	Proposed in the Offer Document		Actuals
7.1	Offer Price <ul style="list-style-type: none"> • Fully Paid-up Shares • Partly Paid-up Shares 	₹8/- per Equity Share	Not applicable	₹8/- per Equity Share Not applicable
7.2	Aggregate number of shares tendered	14,33,250		NIL
7.3	Aggregate number of shares accepted	14,33,250		Not applicable
7.4	Size of the Offer (Number of shares multiplied by Offer Price per share)	₹1,14,66,000/-		NIL
7.5	Shareholding of the Acquirers & PACs before Agreement / Public Announcement <ul style="list-style-type: none"> • Number • % of Fully Diluted Equity Share Capital & Voting Capital 	12,23,121 (22.19%)		12,23,121 (22.19%)
7.6	Shares Acquired by way of Agreements <ul style="list-style-type: none"> • Number • % of Fully Diluted Equity Share Capital & Voting Capital 	6,18,101 (11.21%)		6,18,101 (11.21%)
7.7	Shares Acquired by way of Open Offer <ul style="list-style-type: none"> • Number • % of Fully Diluted Equity Share Capital & Voting Capital 	14,33,250 (26.00%)		NIL* NIL
7.8	Shares acquired after Detailed Public Statement <ul style="list-style-type: none"> • Number of shares acquired • Price of the shares acquired • % of the shares acquired 	NIL Not applicable Not applicable		NIL Not applicable Not applicable
7.9	Post offer shareholding of the Acquirers & the PACs <ul style="list-style-type: none"> • Number • % of Fully Diluted Equity Share Capital & Voting Capital 	32,74,472 (59.40%)		18,41,222 (33.40%)
7.10	Pre & Post offer shareholding of the Public <ul style="list-style-type: none"> • Number • % of Fully Diluted Equity Share Capital & Voting Capital 	Pre-Offer 36,71,278 (66.60%)	Post-Offer 22,38,028 (40.60%)	Pre-Offer 36,71,278 (66.60%) Post-Offer 36,71,278 (66.60%)

Note: * No Equity Shares have been received during the Tendering Period.

8. The Acquirer has completed the acquisition of the Sale Shares on April 11, 2017 in compliance with Regulation 22(1) of the Takeover Regulations.
9. The Acquirer and the PACs are severally and jointly accept full responsibility for the information contained in this advertisement and also for the obligations under the Takeover Regulations.
10. A copy of this Post-Offer PA shall be available on the websites of SEBI and BSE and at the registered office of the Target Company.

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS & THE PACS

 SYSTEMATIX GROUP Investments Re-defined	Systematix Corporate Services Limited CIN.: L91990MP1985PLC002969; SEBI Registration No.: INM 000004224 The Capital, A-Wing, 6th Floor, No. 603-606, Plot No. C-70, G - Block, Bandra-Kurla Complex (BKC), Bandra (East), Mumbai 400 051, Maharashtra. Tel. No: +91-22-6704 8000; Fax No. +91-22-6704 8022 Email: investor@systematixgroup.in ; Website: www.systematixgroup.in Contact Person: Mr. Amit Kumar
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For Self and on behalf of the PACs

Sd/-

Pravin Gala

(Acquirer and as Constituted Attorney of the PACs)

Place: Mumbai.

Date: April 12, 2017.